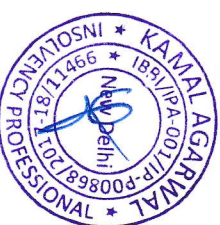


Annexure-1

Name of the corporate debtor	Date of commencement of liquidation	List of stakeholders as on
KHULLAR HOSPITALITY PRIVATE LIMITED	18.11.2019	19.03.2021

List of secured financial creditors

SI No	Name of Creditor	Identification No	Details of claim		Details of claim admitted		Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim												
1	Volkswagen Finance Private Limited	UG65999 MH2009 FTC1896 40		33800984	22303984	Secured	31,31,051/- {as for rest security interested realized by the creditor in the manner provided under section 52(1)(b)}	YES Audi A-6 relinquish rest and realized by the secured financial creditor for Rs 1,14,97,000/-	The financial creditor has a security interest in Audi A6 Vehicle financed by it.	0	43.60%	0	0	0	0	0	31,31,051/- is entitled to be paid under section 53(1)(b)(ii) and balance Rs 19172933 is entitled under section 53(1)(e)(ii)	



2	THE FEDERAL BANK LIMITED	US5101D L2009PT C187886		1219214	1219214	Secured	1219214	YES deemed relinquish ment	The financial creditor has a security interest in VW BEETLE bearing regn no DL2CAW430 6 financed by it	1219214	2.38%	0	0	0	0	12,19,214/- is entitled to be paid under section 53(1)(b)(ii)
Total				35020198	23523198											

For KHULLAR HOSPITALTY PVT. LTD.
(UNDER LIQUIDATION)

Dona Agarwal
KAMAL AGARWAL

(LIQUIDATOR)
IBBI/TPA-001/IP-P00868/2017-2018/11466

